

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :29/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/3850/2026 ARBP/4/2026	RANJAN KUMAR MOHANTY VS GENERAL MANAGER, EAST COAST RAILWAY,BBSR	SIDHARTH SHANKAR PADHY VS	// ( //
2	D-BLAPL/2331/2026 BLAPL/1000/2026	GOPAL PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	NIMAKHANDI /245 /2023 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar ST/0000279/2023
3	D-BLAPL/2769/2026 BLAPL/1001/2026	SK. NAWAZ VS STATE OF ODISHA	SK. ZAFARULLA VS	NCB BHUBANESWAR /10 /2025 A.D.J.,KARANJIA(Mayurbhanj) Spl/0000018/2025
4	D-BLAPL/2792/2026 BLAPL/1002/2026	ATHANI @ KIRTIRANJAN SAHOO VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ANGUL TOWN /338 /2025 A.D.J.,ANGUL(Anugul ) CT/0000003/2026
5	D-BLAPL/2800/2026 BLAPL/1003/2026	BUDDHADEB BISWAL @ CHIAN VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BIJEPUR /260 /2025 A.D.J.,PADAMPUR(Bargarh ) Spl/0000056/2025
6	D-BLAPL/2822/2026 BLAPL/1004/2026	NILAMANI MOHAPATRA VS STATE OF ODISHA	BHUBANESWAR DASH VS	S.P.(CID-CRL),CUTTACK /13 /2021 J.M.F.C.,PIPILI(Puri) GR/0000573/2021
7	D-BLAPL/2794/2026 BLAPL/1005/2026	MUDA PADIAMI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /37 /2024 A.D.J.,MALKANGIRI(Malkangiri ) CT/0000047/2024
8	D-BLAPL/2823/2026 BLAPL/1006/2026	KIRAN ROHIDAS VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BANHARPALI /263 /2025 J.M.F.C.LAKHANPUR(Jharsuguda ) CT/0000282/2025
9	D-BLAPL/2795/2026 BLAPL/1007/2026	NAMITA PALEI VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	//0 SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000002/2026
10	D-BLAPL/2798/2026 BLAPL/1008/2026	DEBASIS RANA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	BELPARA /2 /2026 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000008/2026
11	D-BLAPL/2272/2026 BLAPL/1009/2026	SANGRAM SETHI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	PATTAMUNDAI MODEL /385 /2025 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAL GR/0000844/2025

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12	D-BLAPL/2600/2026 BLAPL/947/2026	KRUSHNA MADKAMI VS STATE OF ODISHA	SARBESWAR SAHOO VS	MALKANGIRI /606 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000133/2024
13	D-BLAPL/2680/2026 BLAPL/948/2026	MANOJ LAKRA VS STATE OF ODISHA	SARAT KUMAR JENA VS	AMBABHONA /202 /2025 S.D.J.M.,BARGARH(Bargarh ) CT/0001570/2025
14	D-BLAPL/2684/2026 BLAPL/949/2026	KAMLESH JAGGANATH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /268 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000119/2024
15	D-BLAPL/2685/2026 BLAPL/950/2026	SURENDRA PARIDA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /165 /2025 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000214/2025
16	D-BLAPL/2692/2026 BLAPL/951/2026	SAMARA @ PRASKA KULESIKA @ SAMBARA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	NARAYANPATNA /2 /2012 ADDL DISTRICT AND SESSIONS JUDGE CT/0000170/2025
17	D-BLAPL/2704/2026 BLAPL/952/2026	BIKASH CHANDRA BEHERA VS STATE OF ODISHA	NALINI KANTA DASH VS	SAMBALPUR CYBER /20 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002488/2025
18	D-BLAPL/2721/2026 BLAPL/953/2026	SUNIL KUMAR SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /39 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000011/2026
19	D-BLAPL/2723/2026 BLAPL/954/2026	SURENDRA PARIDA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /172 /2025 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000221/2025
20	D-BLAPL/2726/2026 BLAPL/955/2026	SUMAN RAM VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000153/2025
21	D-BLAPL/2728/2026 BLAPL/956/2026	HARI @ HARISH CHANDRA MALIK VS STATE OF ODISHA	DURGA PRASAD DHAL VS	NIKIRAI /326 /2025 J.M.F.C,KENDRAPARA(Kendrapara ) GR/0000462/2025
22	D-BLAPL/1568/2026 BLAPL/957/2026	ANSHUMAN BOITEI VS STATE OF ODISHA	HRUDANANDA DALAI VS	/ /0 SPECIAL JUDGE,JAJPUR(Jajapur ) Spl/0000001/2026
23	D-BLAPL/219/2026	AJIT KADAM SETH	SANTOSH KUMAR DASH	AMBADOLA /167 /2025

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	BLAPL/958/2026	VS STATE OF ODISHA	VS	A.D.J.,CUM SPECIAL JUDGE,BISSAMCUNDA TR/0000013/2025
24	D-BLAPL/1096/2026 BLAPL/959/2026	SUNIL BAIS VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /363 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000048/2025
25	D-BLAPL/1100/2026 BLAPL/960/2026	SHIVAM SINGH GOND VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /363 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000048/2025
26	D-BLAPL/2744/2026 BLAPL/961/2026	SURAJ KUMAR SHA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	PLANTSITE /166 /2020 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000066/2021
27	D-BLAPL/2011/2026 BLAPL/962/2026	RAHUL GHADEI VS STATE OF ODISHA	ASIT KUMAR JENA VS	JAJPUR ROAD /683 /2025 SPECIAL JUDGE,JAJPUR ROAD(Jajapur ) Spl/0000183/2025
28	D-BLAPL/2087/2026 BLAPL/963/2026	TRINATH SAHOO VS STATE OF ODISHA	ROHIT RANJAN RAY VS	/ /0 J.M.F.C.,BEGUNIA(Khordha ) 2(A)CC/0000328/2025
29	D-BLAPL/2152/2026 BLAPL/964/2026	RUPALI @ PUSPALATA SUNDARAY VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA MODEL /17 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khordha) TR/0000004/2026
30	D-BLAPL/2748/2026 BLAPL/965/2026	DAITARI MAHAKUD VS STATE OF ODISHA	ANIRUDHA DAS VS	BAUNISUNI /70 /2025 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000088/2025
31	D-BLAPL/2391/2026 BLAPL/966/2026	D SUNIL VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	SALIPUR /585 /2025 J.M.F.C.,SALIPUR(Cuttack) GR/0000572/2025
32	D-BLAPL/2755/2026 BLAPL/967/2026	AMARESH SUBUDHI @ BAPI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000001/2026
33	D-BLAPL/2544/2026 BLAPL/968/2026	DEBENDRA KUMAR PAIK VS STATE OF ODISHA	T. NARAYANA MURTY VS	S.P.(CID-CRL),CUTTACK /17 /2021 DISTRICT & SESIONS JUDGE,JEYPORE(Jaypur) CT/0000150/2025
34	D-BLAPL/2593/2026 BLAPL/969/2026	DILESWAR RANBIDA VS	SANKAR PRASAD PADHI VS	BURLA /464 /2025 J.M.F.C.,SAMBALPUR(Sambalpur)

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35	D-BLAPL/2801/2026 BLAPL/970/2026	STATE OF ODISHA RABIBARAYAN JENA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	GR/0000666/2025 //0 SPECIAL JUDGE,ANGUL(Anugul )
36	D-BLAPL/2734/2026 BLAPL/971/2026	STATE OF ODISHA PRAFULLA KUMAR BHOI VS STATE OF ODISHA	AMITAV TRIPATHY VS	Spl/0000004/2026 SOHELLA /427 /2025 J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHE
37	D-BLAPL/2735/2026 BLAPL/972/2026	STATE OF ODISHA PRAKASH BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GR/0000656/2025 PADAMPUR /377 /2025 S.D.J.M.,PADAMPUR(Bargarh )
38	D-BLAPL/2805/2026 BLAPL/973/2026	STATE OF ODISHA AYUSHMAN BEHERA @ LALA GHADEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GR/0001448/2025 BANAPUR P.S. /192 /2025 A.D.J.,BHUBANESWAR(Khordha )
39	D-BLAPL/1789/2026 BLAPL/974/2026	STATE OF ODISHA NIGAMANANDA KAR @ TITU VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	TR/0000299/2025 CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha )
40	D-BLAPL/2816/2026 BLAPL/975/2026	STATE OF ODISHA BANAMALI DHARA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	CT/0002354/2025 LAIKERA /158 /2024 DISTRICT AND SESSIONS JUDGE,JHAR
41	D-BLAPL/2108/2026 BLAPL/976/2026	STATE OF ODISHA SK EBA @ SK EMARAN @ EBA @ EBHA KHAN VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	CT/0000119/2024 PURUNABAZAR /283 /2025 J.M.F.C.,BHADRAK(Bhadrak )
42	D-BLAPL/2238/2026 BLAPL/977/2026	STATE OF ODISHA SANTOSH KUMAR PARIDA VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	GR/0000391/2025 // DISTRICT & SESSIONS JUDGE,CUTTAC
43	D-BLAPL/2819/2026 BLAPL/978/2026	STATE OF ODISHA CHANDRA SEKHAR MAITY VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	2(A)CC/0000124/2025 TALASARI MARINE /4 /2026 J.M.F.C.,BHOGRAI(Baleshwar)
44	D-BLAPL/2244/2026 BLAPL/979/2026	STATE OF ODISHA RABIN SATAPATHY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CT/0000036/2026 PAHALA /80 /2025 A.D.J.,BHUBANESWAR(Khordha )
45	D-BLAPL/2263/2026 BLAPL/980/2026	STATE OF ODISHA BIRANCHI BEHERA VS STATE OF ODISHA	OM PRAKASH SARAN VS	CT/0000426/2025 DHENKANAL SADAR /15 /2026 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL

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46	D-BLAPL/2265/2026 BLAPL/981/2026	JAGA @ PURNA CHANDRA DAS VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	// DISTRICT & SESSIONS JUDGE,CUTTACK 2(A)CC/0000126/2025
47	D-BLAPL/2287/2026 BLAPL/982/2026	MUNA KALANDI VS STATE OF ODISHA	MANASI MOHAPATRA VS	CHAMPUA /345 /2025 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000686/2025
48	D-BLAPL/2492/2026 BLAPL/983/2026	BALMIKI KUMBHAR VS STATE OF ODISHA	AKSHYA KUMAR SAHOO VS	BOUDH /521 /2025 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud CT/0000613/2025
49	D-BLAPL/2758/2026 BLAPL/984/2026	PRANAYA RATH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BOLAGARH P.S. /256 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000123/2025
50	D-BLAPL/2778/2026 BLAPL/985/2026	DILLIP KUMAR NAYAK VS STATE OF ODISHA	SUJATA JENA VS	TANGI /466 /2025 J.M.F.C.(II),CUTTACK(Cuttack) GR/0002049/2025
51	D-BLAPL/2784/2026 BLAPL/986/2026	SUJIT MAJHI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	KOMNA PS /11 /2026 J.M.F.C,KOMNA(Nuapada ) CT/0000011/2026
52	D-BLAPL/2833/2026 BLAPL/987/2026	SURENDRA OJHA @ TIMA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KALINGA NAGAR /455 /2025 G.N CUM J.M.F.C., SUKINDA(Jajapur ) CT/0000739/2025
53	D-BLAPL/2835/2026 BLAPL/988/2026	BHAGABAN ADBARI @ BUDHA VS STATE OF ODISHA	ABHAS MOHANTY VS	MALKANGIRI /26 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000007/2025
54	D-BLAPL/2837/2026 BLAPL/989/2026	TRUPTIKANTA PANIGRAHI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha ) CT/0002224/2025
55	D-BLAPL/2378/2026 BLAPL/990/2026	RABINDRA KUMAR NAIK @ RABI @ RABINDRA NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	PAIKMAL /167 /2024 A.D.J.,PADAMPUR(Bargarh ) CT/0000018/2025
56	D-BLAPL/2546/2026 BLAPL/991/2026	SUKADEB NAG @ ORRO VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /201 /2025 S.D.J.M.,PADAMPUR(Bargarh ) GR/0000708/2025
57	D-BLAPL/2824/2026	MD. PARWEZ	DEVASHIS PANDA	RAJGANGPUR /337 /2025

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	BLAPL/992/2026	VS STATE OF ODISHA	VS	J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000666/2025
58	D-BLAPL/2551/2026 BLAPL/993/2026	GOURA @ SUDAM BISOYI VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /621 /2024 A.D.J.,BHANJANAGAR(Ganjam) ST/0000214/2024
59	D-BLAPL/2599/2026 BLAPL/994/2026	JASOBANTA LUHA VS STATE OF ODISHA	NIBAN KUMAR SATPATHY VS	BURLA /464 /2025 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0000666/2025
60	D-BLAPL/2759/2026 BLAPL/995/2026	PRATAP KISHORE BARIK VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	//0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000281/2025
61	D-BLAPL/2654/2026 BLAPL/996/2026	SUNIL PRAKASH DHAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	//0 SPECIAL JUDGE,KENDRAPARA(Kendrapara) TR/0000101/2025
62	D-BLAPL/2760/2026 BLAPL/997/2026	BHAGIRATHI MALLIK @ RAKA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	//0 ADDL.SESIONS JUDGE,NIMPARA(Puri) Spl/0000007/2026
63	D-BLAPL/1467/2026 BLAPL/998/2026	BADAL BEHERA VS STATE OF ODISHA	ABHISHEK DASH VS	CHOUDWAR /159 /2023 1ST A.D.J., CUTTACK(Cuttack) ST/0000005/2024
64	D-BLAPL/2791/2026 BLAPL/999/2026	ANUSH KUMAR NAYAK VS STATE OF ODISHA	SANJAY KUMAR BAL VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0000001/2026
65	D-CMP/3193/2026 CMP/191/2026	BIJAY MOHAPATRA VS BIJAY SAMANTARAY	ASHOK KUMAR SAHOO VS	// CIVIL JUDGE (JD),KENDRAPARA(Kendrapara) IA/0000545/2025
66	D-CMP/3324/2026 CMP/192/2026	TANMAY PARIJA VS CHINMAYA PARIJA	ALOK KUMAR MOHANTY VS	// ADL. CIVIL JUDGE (SD),BALASORE(Balasore) CS/0000198/2023
67	D-CMP/3804/2026 CMP/193/2026	CHADRA PURTI @ CHANDRA PURTI VS CHANDRA KUMAR JANKA	ARIJEET MISHRA VS	// CIVIL JUDGE (SD),KARANJIA(Mayurbhanj) IA/0000031/2025
68	D-CMP/3657/2026 CMP/194/2026	KRUSHNA PRASAD SATPATHY VS	MANAS RANJAN BAUG VS	// 4TH ADDL.CIVIL JUDGE(SD),CUTTACK

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69	D-CMP/3844/2026 CMP/195/2026	BAISHNAB BEHURA HARIHAR PATRI VS SUKANTI KHUNTIA	DEEPALI MAHAPATRA VS	EC/0000007/2021 // CIVIL JUDGE (JD),PURI(Puri)
70	D-CMP/3231/2026 CMP/196/2026	ANSHUMAN ROUT VS RAMAKANTA ROUT	ANUPAM DASH VS	// 2ND ADDL. CIVIL JUDGE (SD) BARIPADA
71	D-CMP/2846/2026 CMP/197/2026	SARAT PATRA VS KUMA PATRA	AMITAV TRIPATHY VS	// CIVIL JUDGE(SD), KHANDAPARA(Nayagaon)
72	D-CMP/3941/2026 CMP/198/2026	KUMUDINI SAHOO VS NAMITRI BISWAL	JYOTI RANJAN DEO VS	// EC/0000009/2025 CIVIL JUDGE (SD),BHADRAK(Bhadrak )
73	D-CMP/1900/2026 CMP/199/2026	TABWA BIBI @ TANUJA VS S.K.GAYAS UDDIN	PRAMOD KUMAR ROUT VS	// CIVIL JUDGE (SD),JAGATSINGHPUR(Jagatsinghpur)
74	D-CONTC/3019/2026 CONTC/639/2026	PRASANTA KUMAR JENA VS ANURAG GUPTA, CHIEF EXECUTIVE FOOD CROP. OF INDIA, NEW DELHI	GOKULANANDA PADHI VS	// // ()
75	D-CONTC/3204/2026 CONTC/640/2026	MANAGING COMMITTEE OF CHAKADOLA BIDYAPITHA, MANIKPUR VS BIRENDRA KERKERA, DIRECTOR, SECONDARY EDUCATION, ODISHA	BIJAYALAXMI SAHOO VS	// // ()
76	D-CONTC/3549/2026 CONTC/641/2026	BAURIBANDHU JENA VS USHA PADHEE, IAS, PRINCIPAL SECRETARY HOUSING AND URBAN DEVELOPMENT DEPTT	ADV VS	// // ()
77	D-CONTC/3550/2026 CONTC/642/2026	JUDHISTI BEHERA VS BHAWANI SHANKAR NATH, D I G CUM CHIEF SECURITY COMMISSIONER.RPF, EAST COAST RAILWAY,BHUBANESWAR	ADV VS	// // ()
78	D-CONTC/715/2026 CONTC/643/2026	APARTI SETHI VS DR.ARABINDA KUMAR PADHEE, IAS	ADV. VS	// // ()
79	D-CONTC/3530/2026 CONTC/644/2026	SANJUKTA DEI VS SHUBHA SARMA, COMMISSIONER CUM SEC., WOMEN AND CHILD DEVELOPMENT DEPT., GOVT. OF ODISHA	ADV. VS	// // ()

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80	D-CONTC/3536/2026 CONTC/645/2026	ANATHA CHANDRA PADHI VS DR.AKHAYA KUMAR SATAPATHY, CDMO, PURI	GOPINATH MISHRA VS	// 0 //
81	D-CONTC/3646/2026 CONTC/646/2026	ASHOK KUMAR SAMANTARAY VS ARABINDA AGARWAL, IAS	ADV. VS	// 0 //
82	D-CONTC/3043/2026 CONTC/647/2026	KAPAL BASUDEV @ K.BASUDEV @KAPAL VASUDEV VS TAPAN KUMAR MOHAPATRA, OAS	ADV. VS	// 0 //
83	D-CONTC/3064/2026 CONTC/648/2026	SANJUKTA SETHI VS PUNYA SALILA SRIVASTAVA, IAS	ADV. VS	// 0 //
84	D-CONTC/3069/2026 CONTC/649/2026	M.C. OF ICHHABEHARI VIDYAMANDIR (HIGH SCHOOL), KOSTIMALLIKAPUR VS DR.NOONSAVATH THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
85	D-CONTC/2777/2026 CONTC/650/2026	TUSARKANTI PANDA VS SIDDHARTHA DAS, I.A.S	ADV. VS	// 0 //
86	D-CONTC/3423/2026 CONTC/651/2026	TANGUDU BIKASH RANJAN PATRA VS MANISH V.SURTI,IPS	ADV. VS	// 0 //
87	D-CONTC/2705/2026 CONTC/652/2026	PRAFULLA KUMAR BEHERA VS USHA PADHEE, IAS,PRINCIPAL SECRETARY COMMERCE AND TRANSPORT DEPTT.	ADV VS	// 0 //
88	D-CONTC/2710/2026 CONTC/653/2026	SUSIL KUMAR TANDI VS USHA PADHEE, IAS,PRINCIPAL SECRETARY COMMERCE AND TRANSPORT DEPTT.	ADV VS	// 0 //
89	D-CONTC/2565/2026 CONTC/654/2026	AJIT KUMAR SAMANTARAY VS DIBYA JYOTI PARIDA, COLLECTOR, PURI	ADV. VS	// 0 //
90	D-CONTC/2709/2026 CONTC/655/2026	MADHUSUDAN RANSINGH VS USHA PADHEE,IAS, PRINCIPAL SECRETARY COMMERCE AND TRANSPORT DEPTT.	ADV VS	// 0 //
91	D-CONTC/3255/2026	KRUSHNA CHANDRA PATRA	ADV.	//

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	CONTC/656/2026	VS	VS	()
92	D-CONTC/3259/2026	DR.N.THIRUMALA NAIK, COMM. CUM SEC., SCHOOL AND MASS EDUCATION DEPT., KHURDA	ADV	//
	CONTC/657/2026	DEBADHI CHARAN SAHU	VS	()
93	D-CONTC/3288/2026	SHUBA SHARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ADV.	//
	CONTC/658/2026	MANASI MOHAPATRA	VS	()
94	D-CONTC/3759/2026	ANIL KANTA TRIPATHY, ENGINEER IN CHIEF (CIVIL), WORKS DEPT., BHUBANESWAR	SIDHANT DWIBEDI	//
	CONTC/659/2026	M/S. CHAKADOLA CONSTRUCTION PVT. LTD., SUNDARGARH.	VS	()
95	D-CONTC/3294/2026	ARABIND TRIPATHY, CHIEF ENGINEER, BRIDGES, BHUBANESWAR	ADV.	//
	CONTC/660/2026	RAMESH CHANDRA DAS	VS	()
96	D-CONTC/52652/2025	AMBIKA BHUYAN, TAHASILDAR, BAHANAGA	ADV	//
	CONTC/661/2026	SADASIBA BISWAL	VS	()
97	D-CRLA/1271/2026	AJAY KUMAR MOHANTY, TAHASILDAR, JAGATSINGHPUR	DEBASNAN DAS	BARGAON /233 /2024
	CRLA/118/2026	GURUDEV KISHAN	VS	A.D.J.,SUNDARGARH(Sundargarh)
98	D-CRLA/1792/2026	STATE OF ODISHA	C.KASTURI	Spl/0000131/2024
	CRLA/119/2026	PANCHANAN NAIK	VS	DHARAMGARH /24 /2021
99	D-CRLA/2557/2026	STATE OF ODISHA	AKSHAYA KUMAR SAHOO	SPECIAL JUDGE, DHARMAGARH(Kalahandi)
	CRLA/120/2026	AJAYA KUMAR MALLICK	VS	Spl/0000051/2021
100	D-CRLA/2672/2026	STATE OF ODISHA(VIG.)	DEVASHIS PANDA	VIGILANCE PS (BERHAMPUR) /15 /2023
	CRLA/121/2026	AKHANDALA PRASAD MOHANTY	VS	SPECIAL JUDGE (VIGILANCE), PHULBARI
101	D-CRLA/2045/2026	STATE OF ODISHA(VIG.)	C.KASTURI	GR/0000003/2023
	CRLA/122/2026	GHASI MAJHI	VS	CUTTACK VIGILANCE /6 /2015
102	D-CRLA/3154/2026	STATE OF ODISHA	DEVASHIS PANDA	SPECIAL JUDGE, VIGILANCE, BARIPADA
	CRLA/123/2026	SOUBHAGYABANTA SAHU	VS	GR/0000013/2015
		VS		BISWANATHPUR /9 /2018
				DISTRICT & SESSIONS JUDGE, BHAWANIPATNA
				CT/0000029/2018
				SAMBALPUR VIGILANCE /44 /2018
				SPL. JUDGE (VIG),BOLANGIR(Balangir)

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103	D-CRLMC/2324/2026 CRLMC/333/2026	STATE OF ODISHA(VIG.) SATYAKANTA PATRA @ HAPPY VS STATE OF ODISHA	BHUBAN MOHAN BHUYAN VS	CT/0000012/2019 GOBINDAPUR /7 /2019 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) SA/0000020/2020
104	D-CRLMC/2235/2026 CRLMC/334/2026	JASWANT SINGH VS THE DISTRICT MAGISTRATE, KEONJHAR	BIBHUTI KESHARI BISWAL VS	/ /0 COLLECTOR CUM DISTRICT MAGISTRATE, MIS.CASE/0000008/2025
105	D-CRLMC/38200/2025 CRLMC/335/2026	NARENDRA KUMAR JENA VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	DHARMASALA /132 /2013 J.M.F.C.,CHANDIKHOLE(Jajapur ) GR/0000453/2013
106	D-CRLMC/1725/2026 CRLMC/336/2026	RAM PRATAP SINGH VS STATE OF ODISHA	SOUMYA MISHRA VS	BERHAMPUR TOWN /72 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000504/2025
107	D-CRLMC/2693/2026 CRLMC/337/2026	RABINARAYAN SAHOO@RABINARAYAN SAHU VS STATE OF ODISHA	ROHIT RANJAN RAY VS	/ /0 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000103/2007
108	D-CRLMC/2554/2026 CRLMC/338/2026	KARTIKESWAR MALLIK @ PAPU VS STATE OF ODISHA	SEKH ZAKIR HUSSAIN VS	KAMAKHYANAGAR /188 /2023 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY CT/0000118/2023
109	D-CRLMC/2691/2026 CRLMC/339/2026	BINOD BIHARI MEHER VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	DHARAMGARH /60 /2003 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGARH GR/0000251/2003
110	D-CRLMC/2722/2026 CRLMC/340/2026	PRADIP KUMAR SETHI@PRADEEP KUMAR SETHY VS STATE OF ODISHA	TARUN KUMAR MISHRA VS	PHULBANI TOWN /19 /2013 C.J.M.,PHULBANI(Kandhamal) GR/0000045/2013
111	D-CRLMC/2846/2026 CRLMC/341/2026	SANTOSH KUMAR MOHANTY VS STATE OF ODISHA	PRATIK DASH VS	/ /0 J.M.F.C.(II),CUTTACK(Cuttack) ICC/0000099/2023
112	D-CRLMC/38527/2025 CRLMC/342/2026	SUKANTA NAYAK @ KALU VS STATE OF ODISHA	AMIT BISWAL VS	SPECIAL CRIME UNIT /10 /2024 3RD A.D.J., BHUBANESWAR(Khordha ) TR/0000471/2024
113	D-CRLMC/40406/2025 CRLMC/343/2026	N.RAJESH VS STATE OF ODISHA	SUSMITA PATTNAIK VS	MAHILA P.S. BUXIBAZAR /145 /2023 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000666/2023

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114	D-CRLMC/2532/2026 CRLMC/344/2026	NIGAM INSTITUTE OF ENGINEERING AND TECHNOLOGY, BBSR VS SADHU CHARAN PALEI	AMIT PRASAD BOSE VS	//0 GRAMA NYAYADHIKARI,PURI(Puri) ICC/0000016/2025
115	D-CRLMC/521/2026 CRLMC/345/2026	LIPUN JENA @ TARANI JENA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BHADRAK TOWN /331 /2018 S.D.J.M.,BHADRAK(Bhadrak ) GR/0002106/2018
116	D-CRLMC/2578/2026 CRLMC/346/2026	NIGAM INSTITUTE OF ENGINEERING AND TECHNOLOGY, BBSR VS SADHU CHARAN PALEI	AMIT PRASAD BOSE VS	//0 GRAMA NYAYADHIKARI,PURI(Puri) ICC/0000017/2025
117	D-CRLMC/2522/2026 CRLMC/347/2026	SWARUPA MAHAPATRA @ SWAROOPA MOHAPATRA VS SINDHU SATPATHY	SOUMYA MISHRA VS	//0 S.D.J.M.,(PANPOSH), ROURKELA(Sundar) CRMC/0000217/2024
118	D-CRLMC/2669/2026 CRLMC/348/2026	NIBEDITA ROUT VS STATE OF ODISHA	BISWARANJAN DALAI VS	ABHAYACHANDPUR /53 /2023 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats) CT/0000093/2023
119	D-CRLMC/2850/2026 CRLMC/349/2026	MONMOHAN SENAPATI@MANAMOHANA SENAPATI VS STATE OF ODISHA(VIG.)	SIBA PRASAD PATRA VS	BHUBANESWAR VIGILANCE /40 /2008 3RD A.D.J., BHUBANESWAR(Khordha ) TR/0000041/2011
120	D-CRLMC/2879/2026 CRLMC/350/2026	GAJENDRA SINGH VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	NCB BHUBANESWAR /1 /2020 SPECIAL JUDGE (NDPS),KHURDA(Khor) TR/0000028/2020
121	D-CRLMP/2664/2026 CRLMP/140/2026	JUBARAJ TAKRI VS STATE OF ODISHA	SURAJ MOHANTY VS	//0 () //
122	D-CRLMP/2931/2026 CRLMP/141/2026	PRADYUMNA MISHRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	DAITARI /107 /2025 () //
123	D-CRLMP/2542/2026 CRLMP/142/2026	SUBRAT KUMAR MISHRA VS STATE OF ODISHA	BARUNADITYA MOHAPATRA VS	//0 () //
124	D-CRLMP/2701/2026 CRLMP/143/2026	DEBARAJ ROURTRAY VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	//0 () //
125	D-CRLREV/2705/2026	PRIYANKA SINGH	AMLAN MOHANTY	//0

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	CRLREV/93/2026	VS STATE OF ODISHA	VS	J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) CMC/0000133/2025
126	D-CRLREV/2862/2026 CRLREV/94/2026	GOURI PRASAD DAS @ GOURI DAS VS STATE OF ODISHA	ANSHUMAN RAY VS	//0 A.D.J.,JAJPUR ROAD(Jajapur ) CRA/0000062/2025
127	D-CRLREV/1884/2026 CRLREV/95/2026	GANGADHAR SATAPATHY VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	NACHUNI /46 /2023 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000113/2023
128	D-FAO/1854/2026 FAO/45/2026	NILAMANI SWAIN VS ZOHARA BEGUM	PRADEEP KUMAR MISHRA VS	// COMMNR. FOR EMPLOYEES COMPENSATION EC/0000015/2020
129	D-FAO/3572/2026 FAO/46/2026	BRANCH MANAGER, ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED, SAMBALPUR, VS BASUDEO YADAV	SIDDHANT KARAN VS	// COMNR FOR EMPLOYEES COMPENSATION EC/0000019/2024
130	D-FAO/3621/2026 FAO/47/2026	K. SUPRABHA PATRO VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/0000141/2024
131	D-FAO/3636/2026 FAO/48/2026	THE DIVISIONAL MANAGER, M/S.ORIENTAL INSURANCE COMPANY.LTD,SAMBALPUR, VS SANTILATA BEHERA	PRAKASH KUMAR MOHANTY VS	// COMMISSIONER.FOR WORKMENS COMPENSATION EC/0000004/2019
132	D-RPFAM/3342/2026 RPFAM/38/2026	SREEREKHA PATTANAİK VS UMESH CHANDRA MOHANTY	BISWAJIT PARIDA VS	// JUDGE FAMILY COURT,BHUBANESHWAR Crp/0000196/2019
133	D-RSA/3780/2026 RSA/53/2026	MANDARDHAR SAHOO VS MURALIDHAR SAHOO	MAHESWAR MOHANTY VS	// A.D.J.,ATHAGARH(Cuttack) RFA/0000048/2017
134	D-RSA/1465/2026 RSA/54/2026	BISHNU CHARAN BARAL VS PRADIPTA @ PRADIPTA KUMAR BARAL	PITAMBAR PANDA VS	// DISTRICT & SESSIONS JUDGE,JAGATSINGHPUR RFA/0000026/2025
135	D-RVWPET/34364/2025 RVWPET/17/2026	BAIRAGI SATAPATHY VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// ( ) //
136	D-SAO/3471/2026 SAO/6/2026	SARBESWAR SAHOO VS	SOUMYA MISHRA VS	// DIST.& SESSIONS JUDGE,JAJPUR(Jajapur)

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137	D-WA/3060/2026 WA/173/2026	BANGALI SAHOO THE ORISSA STATE COOPERATIVE MILK PRODUCERS FEDERATION LIMITED,BBSRSATYA SUNDAR KANUNGO VS PRESIDING OFFICER, THE CONTROLLING AUTHORITY UNDER THE PAYMENT OF GRATUITY ACT ,BBSR	VS	RFA/0000017/2018 // 0 //
138	D-WA/49845/2025 WA/174/2026	GOKULANANDA MOHANTY VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
139	D-WA/3484/2026 WA/175/2026	ODISHA MINING CORPORATION LTD., BBSR VS RABINARAYAN DAS	PAMI RATH, (SR.ADV.) VS	// 0 //
140	D-WA/443/2026 WA/176/2026	UJWAL CHANDRA NAHAK@UJWALA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //
141	D-WA/49290/2025 WA/177/2026	STATE OF ODISHA VS RASHMI RANJAN NAYAK	UMESH CHANDRA BEHURA,A.G.A VS	// 0 //
142	D-WA/53327/2025 WA/178/2026	STATE OF ODISHA VS BISWANATH DALAI	SASWAT DAS,A.G.A VS	// 0 //
143	D-WP(C)/2920/2026 WP(C)/3104/2026	DINAKRUSHNA OJHA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
144	D-WP(C)/2921/2026 WP(C)/3105/2026	DEBAJIT TRIPATHY VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
145	D-WP(C)/3254/2026 WP(C)/3106/2026	SONALI SWAIN VS STATE OF ODISHA	MOHIT AGARWAL VS	// 0 //
146	D-WP(C)/2933/2026 WP(C)/3107/2026	DEBI PRASAD DASH VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
147	D-WP(C)/2935/2026 WP(C)/3108/2026	ANNAPURNA SAHOO VS THE BRANCH MANAGER, STATE BANK OF INDIA, KENDRAPARA	BIKASH KUMAR KUND VS	// 0 //

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148	D-WP(C)/2963/2026 WP(C)/3109/2026	PANKAJ MANOHAR SRIPURI VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
149	D-WP(C)/3277/2026 WP(C)/3110/2026	MOHAMMAD ROUS KHAN VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
150	D-WP(C)/3798/2026 WP(C)/3111/2026	MADHUBRATA DASH VS SOUMYA SAMBIT NATH	ASWINI KUMAR DASH VS	// 0 //
151	D-WP(C)/3315/2026 WP(C)/3112/2026	LAXMIPRIYA DEI VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
152	D-WP(C)/3159/2026 WP(C)/3113/2026	DR.MANORANJAN SAHU VS STATE OF ODISHA	PAMI RATH VS	// 0 //
153	D-WP(C)/3167/2026 WP(C)/3114/2026	MINATI DAS VS STATE OF ODISHA	AKHAND VS	// 0 //
154	D-WP(C)/3097/2026 WP(C)/3115/2026	RAMESH CHANDRA GIRI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
155	D-WP(C)/2541/2026 WP(C)/3116/2026	LAXMI KUMARI SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
156	D-WP(C)/3199/2026 WP(C)/3117/2026	SABITA PANIGRAHI VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //
157	D-WP(C)/3319/2026 WP(C)/3118/2026	JAYANTI DASH VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
158	D-WP(C)/3202/2026 WP(C)/3119/2026	BHARATI SAHU VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //
159	D-WP(C)/3248/2026	RADHA MOHAN PATRA	UPASANA BAL	//

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	WP(C)/3120/2026	VS THE ADDITIONAL CT AND GST OFFICER,MAYURBHANJ CIRCLE	VS	0 //
160	D-WP(C)/53473/2025 WP(C)/3121/2026	DHANANJAY SINGHA VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
161	D-WP(C)/2986/2026 WP(C)/3122/2026	RATIPRASANNA NAYAK VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
162	D-WP(C)/3105/2026 WP(C)/3123/2026	KRUSHNA CHANDRA PARIDA VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
163	D-WP(C)/3503/2026 WP(C)/3124/2026	HAIMABATI MAHANTA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
164	D-WP(C)/2988/2026 WP(C)/3125/2026	PRAFULLA KUMAR RAJ VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
165	D-WP(C)/3141/2026 WP(C)/3126/2026	ISWAR CHANDRA MOHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
166	D-WP(C)/3511/2026 WP(C)/3127/2026	DR.PRAMILA KHADANGA VS STATE OF ODISHA	PADMALAYA MOHAPATRA VS	// 0 //
167	D-WP(C)/2993/2026 WP(C)/3128/2026	KRUPASINDHU DASH VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
168	D-WP(C)/3533/2026 WP(C)/3129/2026	LISARANI PATRA VS R.T.O-CUTTACK, CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
169	D-WP(C)/3078/2026 WP(C)/3130/2026	MANAS RANJAN PUROHIT VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
170	D-WP(C)/3269/2026 WP(C)/3131/2026	MANJUSHREE LENKA VS	SHIVSANKAR MOHANTY VS	// 0

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171	D-WP(C)/3156/2026 WP(C)/3132/2026	STATE OF ODISHA DYLLOD JYN NAG VS	PAMI RATH VS	// // 0
172	D-WP(C)/3574/2026 WP(C)/3133/2026	STATE OF ODISHA JUDHISTIRA DAS VS	SANGRAM JENA VS	// // 0
173	D-WP(C)/3085/2026 WP(C)/3134/2026	STATE OF ODISHA DUKHU SAHU VS	DILIP KUMAR SAHU VS	// // 0
174	D-WP(C)/3090/2026 WP(C)/3135/2026	STATE OF ODISHA SANTOSINI BHOI VS	DILIP KUMAR SAHU VS	// // 0
175	D-WP(C)/3158/2026 WP(C)/3136/2026	STATE OF ODISHA PREMANJAN SUNA VS	PAMI RATH VS	// // 0
176	D-WP(C)/3091/2026 WP(C)/3137/2026	STATE OF ODISHA SURENDRA KUMAR SAHOO VS	DILIP KUMAR SAHU VS	// // 0
177	D-WP(C)/3312/2026 WP(C)/3138/2026	STATE OF ODISHA NAKULA CHARAN SAHOO VS	KUNAL KUMAR SWAIN VS	// // 0
178	D-WP(C)/3093/2026 WP(C)/3139/2026	STATE OF ODISHA BANSIDHAR PANDA VS	LALATENDU SAMAL VS	// // 0
179	D-WP(C)/3485/2026 WP(C)/3140/2026	STATE OF ODISHA MITRAPUSPA MANDHATA VS	BIDHUBHUSANA MOHAPATRA VS	// // 0
180	D-WP(C)/2997/2026 WP(C)/3141/2026	STATE OF ODISHA PRADEEP KUMAR SAHOO VS	ABHIRAM SWAIN VS	// // 0
181	D-WP(C)/3314/2026 WP(C)/3142/2026	UNION OF INDIA SURENDRA KUMAR MUDULI VS	KUNAL KUMAR SWAIN VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/3476/2026 WP(C)/3143/2026	SUGRIBA DEHURY VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
183	D-WP(C)/3443/2026 WP(C)/3144/2026	RAMAKANTA SETHY VS STATE OF ODISHA	SHREEKANTA PRASAD SAHOO (1) VS	// 0 //
184	D-WP(C)/3449/2026 WP(C)/3145/2026	SANKAR PRASAD MEHER VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
185	D-WP(C)/3486/2026 WP(C)/3146/2026	ANANGA BHIM BISWAL VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
186	D-WP(C)/3502/2026 WP(C)/3147/2026	BANSIDHAR BARIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
187	D-WP(C)/3980/2026 WP(C)/3148/2026	DUSMANTA KUMAR BARIK VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
188	D-WP(C)/123/2026 WP(C)/3149/2026	KUNI PRADHAN VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	// 0 //
189	D-WP(C)/2847/2026 WP(C)/3150/2026	AMULYA KUMAR DASH VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
190	D-WP(C)/3582/2026 WP(C)/3151/2026	RAMESH CHANDRA MOHARANA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
191	D-WP(C)/862/2026 WP(C)/3152/2026	AMAR KUMAR PARIDA VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
192	D-WP(C)/3038/2026 WP(C)/3153/2026	SULEKH CHARAN BHOI VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
193	D-WP(C)/3032/2026	SAFIUR RAHEMAN	SUBAS CHANDRA DAS	//

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	WP(C)/3154/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/1674/2026 WP(C)/3155/2026	M/S. SKYLIM TECHNICA PVT. LTD., KHORDHA VS STATE OF ODISHA	KSHETRABASI MOHANTY VS	// 0 //
195	D-WP(C)/3037/2026 WP(C)/3156/2026	MD. JAMIL ANSARI VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
196	D-WP(C)/3033/2026 WP(C)/3157/2026	MANOJ KUMAR DASH VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //
197	D-WP(C)/3002/2026 WP(C)/3158/2026	KRUSHNA CHANDRA MAHANTA VS UNION OF INDIA	ABHIRAM SWAIN VS	// 0 //
198	D-WP(C)/2977/2026 WP(C)/3159/2026	QUALITY ASSURED VENTURES, KENDRAPARA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
199	D-WP(C)/3669/2026 WP(C)/3160/2026	RANJIT MAHAKUD VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
200	D-WP(C)/2888/2026 WP(C)/3161/2026	SK.FIROZ UDDIN VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //
201	D-WP(C)/3084/2026 WP(C)/3162/2026	BHARATI PATRA VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
202	D-WP(C)/3983/2026 WP(C)/3163/2026	RAJU BALIARSINGH VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
203	D-WP(C)/3096/2026 WP(C)/3164/2026	PUSPALATA DAS VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
204	D-WP(C)/3982/2026 WP(C)/3165/2026	HEMANT PANIGRAHI VS	PRASANTA KUMAR SATAPATHY VS	// 0

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205	D-WP(C)/3989/2026 WP(C)/3166/2026	ICICI BANK LTD., KHURDA PRAGYAN PARIMITA PRADHAN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// // 0 //
206	D-WP(C)/3981/2026 WP(C)/3167/2026	SUJIT KUMAR BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
207	D-WP(C)/3025/2026 WP(C)/3168/2026	NIBEDITA DASH VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //
208	D-WP(C)/3984/2026 WP(C)/3169/2026	SANDHYA RANI SAHU VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
209	D-WP(C)/3396/2026 WP(C)/3170/2026	BANISHREE PATTNAIK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
210	D-WP(C)/2510/2026 WP(C)/3171/2026	MANJUSHREE MAHARANA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
211	D-WP(C)/3869/2026 WP(C)/3172/2026	SAMIR KUMAR SAMAL VS STATE OF ORISSA	AGASTI KANUNGO VS	// 0 //
212	D-WP(C)/3101/2026 WP(C)/3173/2026	GANESWAR DASH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
213	D-WP(C)/3098/2026 WP(C)/3174/2026	GIRIDHARI MUNDA VS STATE OF ODISHA	SOUMYA RANJAN PANDA VS	// 0 //
214	D-WP(C)/3047/2026 WP(C)/3175/2026	KHIROD MALLIK VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
215	D-WP(C)/3567/2026 WP(C)/3176/2026	KAILASH CHANDRA SWAIN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //

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216	D-WP(C)/3397/2026 WP(C)/3177/2026	CHINMAYA KUMAR MOHAPATRA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
217	D-WP(C)/3103/2026 WP(C)/3178/2026	RANJAN KUMAR DAS VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
218	D-WP(C)/3100/2026 WP(C)/3179/2026	BANOJ KUMAR BHUYAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
219	D-WP(C)/2524/2026 WP(C)/3180/2026	RAMESH CHANDRA KUND VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
220	D-WP(C)/3398/2026 WP(C)/3181/2026	PABITRA KUMAR GAJA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
221	D-WP(C)/3712/2026 WP(C)/3182/2026	BANSHIDHAR RANASINGH VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
222	D-WP(C)/3051/2026 WP(C)/3183/2026	KUSHADHWAJA BEHERA VS THE REGISTRAR JUDICIAL, ORISSA HIGH COURT, CUTTACK	SASWATA PATNAIK VS	// 0 //
223	D-WP(C)/3106/2026 WP(C)/3184/2026	PAWAN KUMAR MAHANTA @ PAWAN KUMAR MAHATO VS STATE OF ODISHA	SOUMYA RANJAN PANDA VS	// 0 //
224	D-WP(C)/2540/2026 WP(C)/3185/2026	SABITA JENA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
225	D-WP(C)/3070/2026 WP(C)/3186/2026	RAJIB LOCHAN MAHARANA VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //
226	D-WP(C)/2546/2026 WP(C)/3187/2026	PRAMILA PARIDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
227	D-WP(C)/3464/2026	DR.SWAPAN KUMAR KARAK	HARMOHAN DHAL	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/3188/2026	VS BOARD OF GOVERNORS OF NATIONAL INSTITUTE OF TECHNOLOGY, SUNDARGARH	VS	0 //
228	D-WP(C)/3108/2026 WP(C)/3189/2026	PUSPALATA KAUR VS STATE BANK OF INDIA	MANOJ KUMAR MOHANTY VS	// 0 //
229	D-WP(C)/3534/2026 WP(C)/3190/2026	UTPAL DAS VS R.T.O., CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
230	D-WP(C)/3685/2026 WP(C)/3191/2026	ANIL KUMAR PAIKARAY VS STATE OF ORISSA	ARUPANANDA GOSWAMY VS	// 0 //
231	D-WP(C)/3538/2026 WP(C)/3192/2026	AJAYA KUMAR ROUT VS R.T.O., CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
232	D-WP(C)/3986/2026 WP(C)/3193/2026	PANKAJ KUMAR PARICHHA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
233	D-WP(C)/3115/2026 WP(C)/3194/2026	BIBEKANANDA LENKA VS THE COMMISSIONER, CT AND GST, CUTTACK	SOUENDRA KUMAR NAYAK VS	// 0 //
234	D-WP(C)/3590/2026 WP(C)/3195/2026	DR.SANTOSH KUMAR SAHU VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
235	D-WP(C)/3478/2026 WP(C)/3196/2026	RANJITA PUHAN VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
236	D-WP(C)/3122/2026 WP(C)/3197/2026	SATYANARAYAN MOHAPATRA VS CHAIRMAN, OSSSC, BHUBANESWAR	SUDARSAN BEHERA VS	// 0 //
237	D-WP(C)/3152/2026 WP(C)/3198/2026	PRAVAT KUMAR SAHOO VS STATE OF ODISHA	DEBABRATA DAS VS	// 0 //
238	D-WP(C)/3595/2026 WP(C)/3199/2026	AVAYA KESARI PARICHHA PATTNAIK VS	SANGRAM JENA VS	// 0

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239	D-WP(C)/3612/2026 WP(C)/3200/2026	STATE OF ODISHA RICHA PANDA VS	DEEPALI MAHAPATRA VS	// // ()
240	D-WP(C)/3153/2026 WP(C)/3201/2026	STATE OF ODISHA LAXMI PRIYA MAHALIK VS	DHANESWAR BEHERA VS	// // ()
241	D-WP(C)/3177/2026 WP(C)/3202/2026	STATE OF ODISHA SAILABALA PANDA VS	RAMDAS ACHARY VS	// // ()
242	D-WP(C)/3344/2026 WP(C)/3203/2026	STATE OF ODISHA RAJENDRA KUMAR PATRA VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
243	D-WP(C)/3845/2026 WP(C)/3204/2026	UNION OF INDIA M/S.ISA DIAGNOSTIC CENTRE AND INSTITUTE PVT LTD.,CUTTACK VS	LAMBIT SENAPATI VS	// // ()
244	D-WP(C)/3506/2026 WP(C)/3205/2026	STATE OF ODISHA SUBHADRA MISHRA VS	MAHESWAR MOHANTY VS	// // ()
245	D-WP(C)/3565/2026 WP(C)/3206/2026	STATE OF ODISHA BIMBADHAR JENA VS	KSHIROD KUMAR ROUT VS	// // ()
246	D-WP(C)/3664/2026 WP(C)/3207/2026	STATE OF ODISHA RUDRA PRASANNA MISHRA VS	SARAT CHANDRA MEKAP VS	// // ()
247	D-WP(C)/3509/2026 WP(C)/3208/2026	REGIONAL OFFICE OF BANK OF BARODA, BHUBANESWAR NABAGHANA PRADHAN VS	MAHESWAR MOHANTY VS	// // ()
248	D-WP(C)/3681/2026 WP(C)/3209/2026	STATE OF ODISHA PUSPANJALI DASH VS	ARUPANANDA GOSWAMY VS	// // ()
249	D-WP(C)/4002/2026 WP(C)/3210/2026	STATE OF ODISHA PUNAM CHAND LATH VS	AMIT PRASAD BOSE VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/3375/2026 WP(C)/3211/2026	M/S HARIPRIYA ASSOCIATES PVT. LTD., BERHAMPUR, GANJAM VS THE COMMISSIONER (APPEALS) GST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR	RAMESH CHANDRA JENA VS	// 0 //
251	D-WP(C)/3185/2026 WP(C)/3212/2026	RAMGOPAL PADHI VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	// 0 //
252	D-WP(C)/1619/2026 WP(C)/3213/2026	PADMINI BEHERA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
253	D-WP(C)/3257/2026 WP(C)/3214/2026	MADAN MOHAN BEHERA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
254	D-WP(C)/3479/2026 WP(C)/3215/2026	DURYODHAN DEHURY VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
255	D-WP(C)/3207/2026 WP(C)/3216/2026	KISHORE DAS VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
256	D-WP(C)/1707/2026 WP(C)/3217/2026	M/S.SRI KRISHNA ENTERPRISES, ANGUL VS SUPERINTENDENT CGST AND CENTRAL EXCISE, ANGUL	ASHOK KUMAR MOHANTY VS	// 0 //
257	D-WP(C)/3044/2026 WP(C)/3218/2026	PANCHANAN DAS VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
258	D-WP(C)/3267/2026 WP(C)/3219/2026	P RAMA HARI PATRO VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
259	D-WP(C)/4004/2026 WP(C)/3220/2026	NATHURAM LATH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
260	D-WP(C)/1381/2026 WP(C)/3221/2026	SABITA PRADHAN VS STATE OF ODISHA	TAPAN KUMAR KAMILA VS	// 0 //
261	D-WP(C)/1881/2026	BHAGABAT MAHANTA	PRAFULLA CHANDRA ACHARYA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/3222/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/3459/2026 WP(C)/3223/2026	M/S. MAHANADI COALFIELDS LTD., BURLA, SAMBALPUR VS M/S. SIDHARTHA ENGINEERING LTD., BBSR	SAKTI DHAR DAS VS	// 0 //
263	D-WP(C)/3212/2026 WP(C)/3224/2026	STATE BANK OF INDIA , STRESSED ASSETS RECOVER BRANCH(SARB), BHUBANESWAR VS DISTRICT MAGISTRATE AND COLLECTOR, CUTTACK	WIKRAT MISHRA VS	// 0 //
264	D-WP(C)/2117/2026 WP(C)/3225/2026	GIRISH CHANDRA MOHANTY VS DEPARTMENT OF HIGHER EDUCATION,BHUBANESWAR	DR. BINODA KUMAR MISHRA VS	// 0 //
265	D-WP(C)/3662/2026 WP(C)/3226/2026	LAXMIDHAR BEHERA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
266	D-WP(C)/3129/2026 WP(C)/3227/2026	NABIN SONAR VS STATE OF ODISHA	SOUMYA RANJAN PANDA VS	// 0 //
267	D-WP(C)/3138/2026 WP(C)/3228/2026	APARTI SAHU VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
268	D-WP(C)/1925/2026 WP(C)/3229/2026	RUKAMANI SETHI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
269	D-WP(C)/3225/2026 WP(C)/3230/2026	RAMAKANTA PARIDA VS STATE OF ODISHA	SARAT KUMAR BEHERA VS	// 0 //
270	D-WP(C)/2179/2026 WP(C)/3231/2026	PRASANNA KUMAR BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
271	D-WP(C)/3717/2026 WP(C)/3232/2026	MAHESH PRASAD MISHRA VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
272	D-WP(C)/3133/2026 WP(C)/3233/2026	SUMANTA MAHAPATRA VS	SOUMYA RANJAN PANDA VS	// 0

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273	D-WP(C)/1025/2026 WP(C)/3234/2026	STATE OF ODISHA BHAGIRATHI SAMAL VS	NIRANJAN BISWAL VS	// // ()
274	D-WP(C)/4029/2026 WP(C)/3235/2026	STATE OF ODISHA MAHESWAR DEHURI @ DEHURY VS	HARA PRASAD RATH VS	// // ()
275	D-WP(C)/3270/2026 WP(C)/3236/2026	STATE OF ODISHA SUSANTA MALLICK VS	SACHIDANANDA DAS VS	// // ()
276	D-WP(C)/1027/2026 WP(C)/3237/2026	STATE OF ODISHA DILSWAR MISHRA VS	NIRANJAN BISWAL VS	// // ()
277	D-WP(C)/3597/2026 WP(C)/3238/2026	STATE OF ODISHA SUJATA BHOSAGAR @ NAG VS	KANANBALA ROY CHOUDHURY VS	// // ()
278	D-WP(C)/2536/2026 WP(C)/3239/2026	GOVT OF INDIA MANJULATA SAHOO VS	AMITAV TRIPATHY VS	// // ()
279	D-WP(C)/3338/2026 WP(C)/3240/2026	STATE OF ODISHA SAHADEV SAMANTARAY VS	SUDHANSU SEKHAR DASH VS	// // ()
280	D-WP(C)/3227/2026 WP(C)/3241/2026	BANK OF BARODA, BHUBANESWAR SANGEETA KHARBANDA VS	TUNA SAHU VS	// // ()
281	D-WP(C)/3136/2026 WP(C)/3242/2026	BANK OF BARODA, BHUBANESWAR SUBRAT KUMAR SHARMA VS	BHASKAR CHANDRA PANDA VS	// // ()
282	D-WP(C)/1028/2026 WP(C)/3243/2026	STATE OF ODISHA HARSA CHANDRA MISHRA VS	NIRANJAN BISWAL VS	// // ()
283	D-WP(C)/52897/2025 WP(C)/3244/2026	STATE OF ODISHA BASANT KUMAR PATTANAYAK VS	SANTOSH KUMAR MAHANTY VS	// // ()
		STATE OF ODISHA		//

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284	D-WP(C)/3353/2026 WP(C)/3245/2026	SATYA NARAYAN PATTANAIAK VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
285	D-WP(C)/3356/2026 WP(C)/3246/2026	MAMATARANI PANDA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
286	D-WP(C)/1225/2026 WP(C)/3247/2026	LAXMIDHAR GIRI VS STATE OF ORISSA	DHANESWAR BEHERA VS	// 0 //
287	D-WP(C)/3605/2026 WP(C)/3248/2026	BHABANI SANKAR PANIGRAHY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
288	D-WP(C)/3972/2026 WP(C)/3249/2026	BISWA MIHIR SARANGI VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// 0 //
289	D-WP(C)/3697/2026 WP(C)/3250/2026	GADADHAR BHUKTA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
290	D-WP(C)/3357/2026 WP(C)/3251/2026	BIKRAM KISHORE PATRA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
291	D-WP(C)/1704/2026 WP(C)/3252/2026	CHITTARANJAN BHOI VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
292	D-WP(C)/3358/2026 WP(C)/3253/2026	MOHAN BEHERA VS UNION OF INDIA	SANKAR PRAASAD PANI VS	// 0 //
293	D-WP(C)/1885/2026 WP(C)/3254/2026	RADHANATH MAHANTA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
294	D-WP(C)/3702/2026 WP(C)/3255/2026	MANOJ KUMAR BEHERA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
295	D-WP(C)/3230/2026	BHAGABAT BEHERA	BHARAT CHANDRA PANDA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/3256/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/3559/2026 WP(C)/3257/2026	PRADEEP KUMAR SAHOO VS THE BRANCH MANAGER/ AUTHORIZED SINGATORY, LIC HOUSING FINANCE LTD, BHUBANESWAR-2 AREA OFFICER	KARTIK CHANDRA TRIPATHY VS	// 0 //
297	D-WP(C)/3275/2026 WP(C)/3258/2026	NIRANJAN SAHU VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
298	D-WP(C)/3647/2026 WP(C)/3259/2026	BIMALA KABI VS ADDL DIST.MAGISTRATE, DHENKANAL	KALANDI CHARAN SAHOO VS	// 0 //
299	D-WP(C)/3279/2026 WP(C)/3260/2026	MANMOHAN BEHERA VS STATE OF ODISHA	SASIBHUSAN JENA VS	// 0 //
300	D-WP(C)/3692/2026 WP(C)/3261/2026	AJAYA KUMAR PANDA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
301	D-WP(C)/3734/2026 WP(C)/3262/2026	PRANAB MAHAPATRA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
302	D-WP(C)/3683/2026 WP(C)/3263/2026	SUJIT KUMAR SAHOO VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
303	D-WP(C)/3769/2026 WP(C)/3264/2026	M/S MAHAVEER STONE PRODUCT VS ADDITIONAL COMMISSIONER CT AND GST	KAJAL SAHOO VS	// 0 //
304	D-WP(C)/4045/2026 WP(C)/3265/2026	KAMADEV NAYAK VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	// 0 //
305	D-WP(C)/3917/2026 WP(C)/3266/2026	M/S.BULATAINER SHIPPING LTD.,BARAGARH VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
306	D-WP(C)/2745/2026 WP(C)/3267/2026	SACHIDANANDA SETHY VS	RANJIT SAMAL VS	// 0

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307	D-WP(C)/3943/2026 WP(C)/3268/2026	STATE OF ODISHA PRAFULLA KUMAR MOHANTY VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// // 0
308	D-WP(C)/3768/2026 WP(C)/3269/2026	M/S P.P.RICE MILLS, BHADRAK VS SUPERINTENDENT CENTRAL GST AND CENTRAL EXCISE, BHADRAK RANGE	KAJAL SAHOO VS	// 0 //
309	D-WP(C)/3206/2026 WP(C)/3270/2026	INDRAMANI JENA VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //
310	D-WP(C)/3052/2026 WP(C)/3271/2026	JAHIR KHAN VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN (3) VS	// 0 //
311	D-WP(C)/50272/2025 WP(C)/3272/2026	KHAGESWAR DAS VS STATE OF ODISHA	DIPTIREKHA NANDA VS	// 0 //
312	D-WP(C)/3109/2026 WP(C)/3273/2026	M/S.NIRMAN PROMOTERS AND BUILDERS(INDIA) PVT.LTD.,NAYAPALLI, BHUBANESHWAR	SSSR MISHRA VS	// 0 //
313	D-WP(C)/3218/2026 WP(C)/3274/2026	JUDHISTIRA PANDA VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
314	D-WP(C)/2205/2026 WP(C)/3275/2026	MANJU SETHY VS COLLECTOR, NAYAGARH	RAGHUNATH DASMOHAPATRA VS	// 0 //
315	D-WP(C)/3387/2026 WP(C)/3276/2026	SANTOSH KUMAR MOHANTA VS STATE OF ODISHA	TUSHARKANTA NAYAK VS	// 0 //
316	D-WP(C)/3317/2026 WP(C)/3277/2026	LAXMI NARAYAN BAJORIA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
317	D-WP(C)/3954/2026 WP(C)/3278/2026	DUSMANTA HOTA VS STATE OF ODISHA	MANOJ VERMA VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/3609/2026 WP(C)/3279/2026	GOBINDA CHANDRA NAYAK VS THE GOVT OF ORISSA, BHUBANESWAR	ASHIS KUMAR MISHRA VS	// 0 //
319	D-WP(C)/3376/2026 WP(C)/3280/2026	MD ARIF VS COLLECTOR CUM DIST.MAGISTRATE, NUAPADA	ARUN KUMAR PATRA VS	// 0 //
320	D-WP(C)/2316/2026 WP(C)/3281/2026	SHANKARSAN DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
321	D-WP(C)/2744/2026 WP(C)/3282/2026	ANJAN KUMAR SETHY VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
322	D-WP(C)/3806/2026 WP(C)/3283/2026	SANJAY KUMAR PANDA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
323	D-WP(C)/3392/2026 WP(C)/3284/2026	SUDHANSU SEKHAR MAHAPATRA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
324	D-WP(C)/2463/2026 WP(C)/3285/2026	NALCO RETIRED EMPLOYEES WELFARE ASSOCIATION, KULAD, ANGUL VS UNION OF INDIA	M. BALAKRISHNA RAO VS	// 0 //
325	D-WP(C)/3240/2026 WP(C)/3286/2026	GOVINDA CHANDRA NAYAK @ GOVINDA CHANDRA NAIK VS CHIEF EXECUTIVE OFFICER UTKAL ALUMINA INTERNATIONAL LIMITED,RAYAGADA	SANJIB KUMAR BHANJADEO VS	// 0 //
326	D-WP(C)/3889/2026 WP(C)/3287/2026	RAMBHAMANI SETHI VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// 0 //
327	D-WP(C)/2748/2026 WP(C)/3288/2026	RAMAKANTA BAL VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
328	D-WP(C)/708/2026 WP(C)/3289/2026	RAMESH CHANDRA NAYAK VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
329	D-WP(C)/3386/2026	RITANJALI MOHANTY	SRINIVAS MOHANTY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/3290/2026	VS STATE OF ODISHA	VS	() //
330	D-WP(C)/2533/2026 WP(C)/3291/2026	PURNA CHANDRA DAS VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// () //
331	D-WP(C)/3188/2026 WP(C)/3292/2026	J.B.GARDEN ASSOCIATION OF ALLOTTEES, BHUBANESWAR VS BHUBANESWAR MUNICIPAL CORPORATION, BHUBANESWAR	PRASANTA KUMAR JENA VS	// () //
332	D-WP(C)/3537/2026 WP(C)/3293/2026	PHAKIR MAJHI VS STATE OF ODISHA	ABINASH ROUTRAY VS	// () //
333	D-WP(C)/3716/2026 WP(C)/3294/2026	SUPRIYA NAYAK VS ASSISTANT COMMISSIONER, CT AND GST, KORAPUT	DEBRAT SETHY VS	// () //
334	D-WP(C)/3053/2026 WP(C)/3295/2026	BHIKARI CHARAN JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //
335	D-WP(C)/3493/2026 WP(C)/3296/2026	NATIONAL HIGHWAY AUTHORITY OF INDIA, REGIONAL OFFICE, ODISHA VS BRIJESH NAYAK	UMESH CHANDRA MOHANTY VS	// () //
336	D-WP(C)/3243/2026 WP(C)/3297/2026	RADHARANI GIRI @ KUNDA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// () //
337	D-WP(C)/51979/2025 WP(C)/3298/2026	SUBRAT KAR VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	// () //
338	D-WP(C)/3066/2026 WP(C)/3299/2026	RAJESH PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //
339	D-ABLAPL/2583/2026 ABLAPL/1171/2026	PRASANT KUMAR MOHANTY @ CHHUAPUA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /957 /2024 () //
340	D-ABLAPL/2584/2026 ABLAPL/1172/2026	PRAKASH TRIPATHY VS	BISWABHUSAN DAS VS	PARADEEP MODEL /310 /2025 ()

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341	D-ABLAPL/2590/2026 ABLAPL/1173/2026	STATE OF ODISHA ALOK NAIK VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// SUNDARGARH TOWN /29 /2026 ()
342	D-ABLAPL/2592/2026 ABLAPL/1174/2026	PRIYANATH BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	// MAHANGA /13 /2026 ()
343	D-ABLAPL/2713/2026 ABLAPL/1175/2026	SANJAY JENA @ SANJAY KUMAR JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// DASARATHPUR /10 /2026 ()
344	D-ABLAPL/2649/2026 ABLAPL/1176/2026	ARATI SINGH VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	// KHANTAPADA /397 /2025 ()
345	D-ABLAPL/2714/2026 ABLAPL/1177/2026	SILLU PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// KODALA /283 /2025 ()
346	D-ABLAPL/2717/2026 ABLAPL/1178/2026	SAGARIKA JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /16 /2026 ()
347	D-ABLAPL/39998/2025 ABLAPL/1179/2026	SANTOSH KUMAR PATI @ SANTOSH PATI VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	// AUL /299 /2025 ()
348	D-ABLAPL/2656/2026 ABLAPL/1180/2026	SK. RAHIM VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// AUL /402 /2025 ()
349	D-ABLAPL/40008/2025 ABLAPL/1181/2026	MAMATA PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// NACHUNI /391 /2025 ()
350	D-ABLAPL/2730/2026 ABLAPL/1182/2026	PINTU MALLIK @ SANGRAMDUTTA MALLIK VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// KAMAKHYANAGAR /568 /2025 ()
351	D-ABLAPL/2659/2026 ABLAPL/1183/2026	SK. JIAUL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /168 /2021 ()

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352	D-ABLAPL/463/2026 ABLAPL/1184/2026	SUDHIR KUMAR PARIDA@ SUDHIR PARIDA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	TIRTOL /628 /2025 () //
353	D-ABLAPL/2737/2026 ABLAPL/1185/2026	PATITA @ PATITAPABAN BARIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /399 /2022 () //
354	D-ABLAPL/1830/2026 ABLAPL/1186/2026	SOMANATH DAS VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BASELI SAHI PS /190 /2025 () //
355	D-ABLAPL/2661/2026 ABLAPL/1187/2026	SUMANTA PRADHAN VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /22 /2026 () //
356	D-ABLAPL/2670/2026 ABLAPL/1188/2026	SANTOSH SAHOO @ SANTOSH KUMAR SAHOO VS STATE OF ODISHA	SNEHASISH BEHERA VS	ATHGARH /24 /2026 () //
357	D-ABLAPL/2738/2026 ABLAPL/1189/2026	GOBARDHAN BEHERA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	TELKOI /9 /2026 () //
358	D-ABLAPL/2807/2026 ABLAPL/1190/2026	SAROJ KUMAR SINGH @ SANA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	KUJANGA /39 /2005 () //
359	D-ABLAPL/2688/2026 ABLAPL/1191/2026	SASHIKANTA MOHANTA @ SUBODH KUMAR MOHANTA VS STATE OF ODISHA	BIDHUBHUSAN NAYAK VS	SORO /48 /2026 () //
360	D-ABLAPL/2242/2026 ABLAPL/1192/2026	DISCO @ JAYED ALI KHAN @ ZAHID ALLI KHAN VS STATE OF ODISHA	AMLAN MOHANTY VS	BINJHARPUR /307 /2019 () //
361	D-ABLAPL/2689/2026 ABLAPL/1193/2026	GULAM HUSSAIN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /29 /2026 () //
362	D-ABLAPL/2288/2026 ABLAPL/1194/2026	RAKESH MISHRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TELKOI /322 /2025 () //
363	D-ABLAPL/2293/2026	ADARSH JENA	SAMBEET PATTANAYAK	GOP /431 /2025

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	ABLAPL/1195/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/2618/2026 ABLAPL/1196/2026	SIDHARTH DAS VS STATE OF ODISHA	BHARAT JALLI VS	MALGODOWN /230 /2025 () //
365	D-ABLAPL/2111/2026 ABLAPL/1197/2026	BABAJI CHARAN PRADHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /11 /2026 () //
366	D-ABLAPL/2694/2026 ABLAPL/1198/2026	MISHRA BIDIKA @ RAJU VS STATE OF ODISHA	MAHES DAS VS	RAYAGADA TOWN /451 /2025 () //
367	D-ABLAPL/2602/2026 ABLAPL/1199/2026	SK.SAHAJAN@SK SAJA VS STATE OF ODISHA	BHARAT JALLI VS	KEONJHAR SADAR /415 /2025 () //
368	D-ABLAPL/2626/2026 ABLAPL/1200/2026	SK. RIJUWAN @ SK. RIZWAN VS STATE OF ODISHA	BHARAT JALLI VS	KEONJHAR SADAR /424 /2025 () //
369	D-ABLAPL/2697/2026 ABLAPL/1201/2026	RAMESH KUMAR SAHU VS STATE OF ODISHA	SIDHARTHA DAS VS	DEOGAON /361 /2025 () //
370	D-ABLAPL/2607/2026 ABLAPL/1202/2026	MOHD AFROZ VS STATE OF ODISHA	BHARAT JALLI VS	INDUSTRIAL ESTATE PS /12 /2026 () //
371	D-ABLAPL/2699/2026 ABLAPL/1203/2026	PRASANTA @ SACHIDANANDA K HAMARI VS STATE OF ODISHA	AMIT KUMAR SAA VS	PUINTALA /331 /2025 () //
372	D-ABLAPL/2612/2026 ABLAPL/1204/2026	SK. RIJUWAN @ SK. RIJWAN VS STATE OF ODISHA	BHARAT JALLI VS	KEONJHAR SADAR /396 /2025 () //
373	D-ABLAPL/2700/2026 ABLAPL/1205/2026	DIPU NAIK VS STATE OF ODISHA	ANIRUDHA DAS VS	ANGUL TOWN /965 /2024 () //
374	D-ABLAPL/2619/2026 ABLAPL/1206/2026	SHIBA SHANKAR NAG VS	AMITAV TRIPATHY VS	PADAMPUR /231 /2025 ()

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375	D-ABLAPL/2561/2026 ABLAPL/1207/2026	STATE OF ODISHA DEBASIS NAIK VS STATE OF ODISHA	MANORANJAN DAS VS	// MOTANGA /498 /2025 () //
376	D-ABLAPL/2709/2026 ABLAPL/1208/2026	OMKAR JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALIAPAL /2 /2026 () //
377	D-ABLAPL/2620/2026 ABLAPL/1209/2026	GOUTAM SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /5 /2026 () //
378	D-ABLAPL/2598/2026 ABLAPL/1210/2026	DASA SOREN VS STATE OF ODISHA	RAJJEET ROY VS	// J.M.F.C.(II),BHUBANESWAR(Khordha ) 2(A)CC/0000011/2026
379	D-ABLAPL/2746/2026 ABLAPL/1211/2026	SK. RIAJUL @ SK. REYAZUL VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	GHATAGAON /345 /2025 () //
380	D-ABLAPL/984/2026 ABLAPL/1212/2026	MUNA BISOYI @ MUNA BISOI @ MUNA BISOYEE VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	SHERAGADA /152 /2022 () //
381	D-ABLAPL/1251/2026 ABLAPL/1213/2026	CHANDAN BISWAL @ CHANDRA SEKHAR BISWAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JODAPADAR /195 /2025 () //
382	D-ABLAPL/2813/2026 ABLAPL/1214/2026	SURENDRA KUMAR SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /10 /2026 () //
383	D-ABLAPL/1438/2026 ABLAPL/1215/2026	SATYENDRA PRAKASH BARAL @ SATYENDRA BARAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	NIMAPADA /8 /2026 () //
384	D-ABLAPL/1685/2026 ABLAPL/1216/2026	DEEPAK RANJAN SATAPATHY @ DIPAK SATAPATHY VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	JAJPUR TOWN /501 /2024 () //
385	D-ABLAPL/1740/2026 ABLAPL/1217/2026	JOSEPH RAIKA @ JASEP RAIKA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	R.UDAYAGIRI /155 /2021 () //

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386	D-ABLAPL/2568/2026 ABLAPL/1218/2026	SANTOSH KU DAS @ GULUGULA DAS VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /556 /2025 () //
387	D-ABLAPL/2217/2026 ABLAPL/1219/2026	PURNA CHANDRA BEHERA VS STATE OF ODISHA	SUDARSAN BEHERA VS	BEGUNIA P.S. /28 /2026 () //
388	D-ABLAPL/2597/2026 ABLAPL/1220/2026	MAHESWAR MALIK @ MALLIK VS STATE OF ODISHA	PRABIR KUMAR RAY VS	JAJPUR ROAD /35 /2026 () //
389	D-ABLAPL/2038/2026 ABLAPL/1221/2026	PRASANT GHADEI @ PRASANTA GHADEI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	NANDIPADA /54 /2007 () //
390	D-ABLAPL/2817/2026 ABLAPL/1222/2026	NIMAIN @ BABAJI JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /35 /2026 () //
391	D-ABLAPL/2092/2026 ABLAPL/1223/2026	S.K. MUNA VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	PURI TOWN /67 /2025 () //
392	D-ABLAPL/2821/2026 ABLAPL/1224/2026	SURENDRANATH JENA @ SUDHANSU JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /252 /2025 () //
393	D-ABLAPL/2827/2026 ABLAPL/1225/2026	BALARAM DALAI VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	CHANDABALI /39 /2025 () //
394	D-ABLAPL/2749/2026 ABLAPL/1226/2026	KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BOLAGARH P.S. /22 /2026 () //
395	D-ABLAPL/2756/2026 ABLAPL/1227/2026	SK. ARSED ALLI @ SK. ASRED ALLI VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	DAITARI /107 /2025 () //
396	D-ABLAPL/2829/2026 ABLAPL/1228/2026	SANKAR BISOI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /11 /2026 () //
397	D-ABLAPL/2832/2026	NIRMAL LENKA	BISWABHUSAN DAS	TIRTOL /40 /2026

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	ABLAPL/1229/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/2851/2026 ABLAPL/1230/2026	SOUBHAGYA MUDULI @ BUNTI MUDULI VS STATE OF ODISHA	RAJKISHORE SWAIN VS	BARANGA /38 /2026 () //
399	D-ABLAPL/2836/2026 ABLAPL/1231/2026	BIREN KUMAR JENA VS STATE OF ODISHA	SK JONED FAIZ VS	GHATAGAON /627 /2025 () //
400	D-ABLAPL/2838/2026 ABLAPL/1232/2026	U. NAGESWAR RAO VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	ORKEL /177 /2025 () //
401	D-ABLAPL/2840/2026 ABLAPL/1233/2026	MITHUNA JENA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /427 /2021 () //
402	D-ABLAPL/2757/2026 ABLAPL/1234/2026	ANSHU @ ASHOK KUMAR SWAIN @ ASHOK SWAIN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NIALI /114 /2017 () //
403	D-ABLAPL/2761/2026 ABLAPL/1235/2026	KAMAR SAJUDDIN KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GHASIPURA /349 /2025 () //
404	D-ABLAPL/2521/2026 ABLAPL/1236/2026	PANCHU PARIDA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /84 /2023 () //
405	D-ABLAPL/2763/2026 ABLAPL/1237/2026	HABIBA KHATUN @ HABIDA KHATUN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /16 /2026 () //
406	D-ABLAPL/2625/2026 ABLAPL/1238/2026	ADANIYA BHUYAN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	SERANGO /7 /2026 () //
407	D-ABLAPL/2629/2026 ABLAPL/1239/2026	RAMAKANTA GIRI VS STATE OF ODISHA	PARSURAM PANDA VS	BANSADA /357 /2025 () //
408	D-ABLAPL/2780/2026 ABLAPL/1240/2026	CHHOTE SOURA @ CHAITU SAURA VS	BIJAYA KUMAR RAGADA VS	LAKHANPUR /5 /2022 ()

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409	D-ABLAPL/2641/2026 ABLAPL/1241/2026	STATE OF ODISHA NAMRATA MAHAPATRA VS	ARIJEET MISHRA VS	// AIRPORT /29 /2026 ()
410	D-ABLAPL/2787/2026 ABLAPL/1242/2026	STATE OF ODISHA DEBASIS DAS VS	DEBI PRASAD RAYCHAUDHURY VS	// PURIGHAT /371 /2025 ()
411	D-ABLAPL/2789/2026 ABLAPL/1243/2026	STATE OF ODISHA PRASANNA BEHERA VS	JUGALA KISHORE PANDA VS	// BOUDH /419 /2023 ()
412	D-ABLAPL/2797/2026 ABLAPL/1244/2026	STATE OF ODISHA ANSHU @ ASHOK KUMAR SWAIN @ ASHOK SWAIN VS	SMRUTI RANJAN ROUT VS	// NIALI /117 /2017 ()
413	D-ABLAPL/2646/2026 ABLAPL/1245/2026	STATE OF ODISHA PARSHURAM NELUR @ PARSURAM NELUR VS	UMAKANTA BARIK VS	// JEYPORE TOWN /103 /2023 ()
414	D-ABLAPL/2268/2026 ABLAPL/1246/2026	STATE OF ODISHA MUNA SINGH VS	SATYABRATA DASH VS	// CHANDAKA P.S. /14 /2026 ()
415	D-ABLAPL/2647/2026 ABLAPL/1247/2026	STATE OF ODISHA S. BABUNI RAO @ D. RAMA CHANDRA PATRA VS	ASIT KUMAR JENA VS	// BALLIGUDA /198 /2025 ()
416	D-ABLAPL/2810/2026 ABLAPL/1248/2026	STATE OF ODISHA RINKU JENA @ SUBHRAJIT JENA VS	BHARAT BHUSAN ROUSTRAY VS	// ANGUL SADAR PS /286 /2025 ()
417	D-ABLAPL/2588/2026 ABLAPL/1249/2026	STATE OF ODISHA NIRANJAN PARIDA @ GEELU VS	ROHIT RANJAN RAY VS	// BEGUNIA P.S. /84 /2023 ()
418	D-ABLAPL/2648/2026 ABLAPL/1250/2026	STATE OF ODISHA PINTU @ MAHADEB SAHOO VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /69 /2026 ()
419	D-ABLAPL/2665/2026 ABLAPL/1251/2026	STATE OF ODISHA MADHUSUDAN BEHERA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// SORO /1097 /2025 () //

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420	D-ABLAPL/2811/2026 ABLAPL/1252/2026	KUMAN NAYAK @ KUMAN KUMAR VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MALGODOWN /261 /2025 () //
421	D-ABLAPL/2523/2026 ABLAPL/1253/2026	SISIRA PARIDA @ HULA PARIDA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /84 /2023 () //
422	D-ABLAPL/2733/2026 ABLAPL/1254/2026	SIPU SINGH @ SRABAN SINGH VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	KAMAKHYANAGAR /536 /2025 () //
423	D-ABLAPL/2698/2026 ABLAPL/1255/2026	DURLABHA BAG VS STATE OF ODISHA	ANIRUDHA DAS VS	PATNAGARH /5 /2026 () //
424	D-ABLAPL/2752/2026 ABLAPL/1256/2026	KANDARPA GIRI VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	TELKOI /322 /2025 () //
425	D-ABLAPL/2702/2026 ABLAPL/1257/2026	RINKU BAG VS STATE OF ODISHA	ANIRUDHA DAS VS	PATNAGARH /5 /2026 () //
426	D-ABLAPL/2703/2026 ABLAPL/1258/2026	ADI BAG @ AADI BAG VS STATE OF ODISHA	ANIRUDHA DAS VS	PATNAGARH /5 /2026 () //
427	D-ABLAPL/2859/2026 ABLAPL/1259/2026	GANGADHAR GOUDA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BHARATPUR PS /869 /2025 () //
428	D-ABLAPL/2194/2026 ABLAPL/1260/2026	PURNA CHANDRA BISWAL VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	BHARATPUR PS /23 /2026 () //
429	D-ABLAPL/2678/2026 ABLAPL/1261/2026	DURGA PRASAD MISHRA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	BONAI /252 /2025 () //
430	D-ABLAPL/2572/2026 ABLAPL/1262/2026	TARUNA MARTHA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	JODAPADAR /201 /2025 () //